



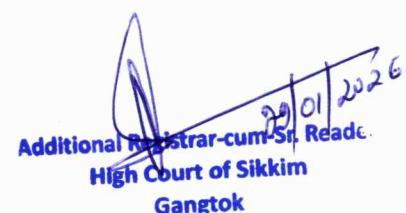
HIGH COURT OF SIKKIM
CASES INSTITUTED AND DISPOSED IN THE FOURTH QUARTER OF THE YEAR, 2025

Name of the High Court	Quarter	Cases brought forwarded from the previous quarter (Nos.) (Civil/Criminal)			Freshly instituted cases (Nos.) (Civil/Criminal)			Disposed of cases (Nos.) (Civil/Criminal)			Pending cases at the end of the Quarter (Nos.)		
		Civil	Crl.	(Civ.+Crl.)	Civil	Crl.	(Civ.+Crl.)	Civil	Crl.	(Civ.+Crl.)	Civil	Crl.	(Civ.+Crl.)
High Court of Sikkim	IV	176	80	256	41	14	55	33	11	44	184	83	267

ANNEXURE-II

STRENGTH OF JUDGES

Total Sanctioned Strength (II Qtr.)	Total Working Strength (II Qtr.)	Vacancy
03	03	Nil


 Additional Registrar-cum-Sr. Reader
 High Court of Sikkim
 Gangtok
 26/01/2026